IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

MA 85 of 2005 (OA 296 of 1997)

Present: Hon'ble Smt. Meera Chhibber, Judicial Member

Hon'ble Mr. K.V.Prahaladan, Administrative Member

Income Tax

- VS -

Mr. H.P.Saha

For the Applic ant : Mr. S.P. Kar, Counsel

For the Respondents : Mr. S.K. Gupta, Counsel

Date of Order: 07-04-2005

OR'DER

SMT. MEERA CHHIBBER, JM

Respondents have filed this M.A.85 of 2005 seeking extension of time for compliance of the direction given vide order dated 8-12-2004 by this Tribunal. By the order the respondents were directed to pay 6% interest from 1.2.1997 to 20.9.2001 within a period of 45 days from the date of receipt of the copy of the order. Counsel for the respondents has submitted that bill has been pr-epared within three weeks time payment will be made to the original applicant. In view of the categorical submission m ade by the counsel for the respondents, this M.A. is allowed.

Member(A) W/C

Member (J)